

**LOK SABHA
UNSTARRED QUESTION NO. 419
TO BE ANSWERED ON 3rd February, 2022**

Fire in Oil Wells

419. SHRI DILIP SAIKIA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has made any assessment about damage caused by fire in oil wells of Oil India located at Baghjan in Assam;
- (b) if so, the details thereof;
- (c) the amount of assistance paid to the victims so far by Government along with the plan chalked out to deal with such situation in future; and
- (d) whether the Government has chalked out any work plan for future in view of climate change and safety and security of local people and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (d) Oil India Ltd (OIL) has incurred an expenditure of Rs. 301.11 crore on arresting the blowout and Rs. 147.92 crore on relief & rehabilitation and compensation to the affected public.

The Ministry of Petroleum and Natural Gas regularly monitors and reviews the various safety issues including major industry incidents in the oil & gas industry and directs the oil & gas companies from time to time to take suitable measures to ensure safety of these vital installations.

A three-member High Level Committee headed by Director General, Directorate General of Hydrocarbons was constituted by the Ministry of Petroleum and Natural Gas to inquire into the incident. The report of the High Level Committee has been accepted by the Government and accordingly Government has asked OIL to relocate its Headquarter/Corporate office to Guwahati to increase its operational and execution capability and to have close supervision & oversight of its operation in North East, and also for active interaction with State Government and local community. The OIL has also been asked to set up a Crisis Management Centre in collaboration with Oil and Natural Gas Corporation (ONGC). Directorate General of Hydrocarbon (DGH) has been

asked to develop a system of training and capacity building for Exploration & Production (E&P) companies to prevent such incidents in future. Oil Industry Safety Directorate (OISD) has been asked to prepare a system of Standard Operating Procedures (SOPs) and its compliance by the E&P companies.
